

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 7/241-242-244/NCLT/AHM/2018

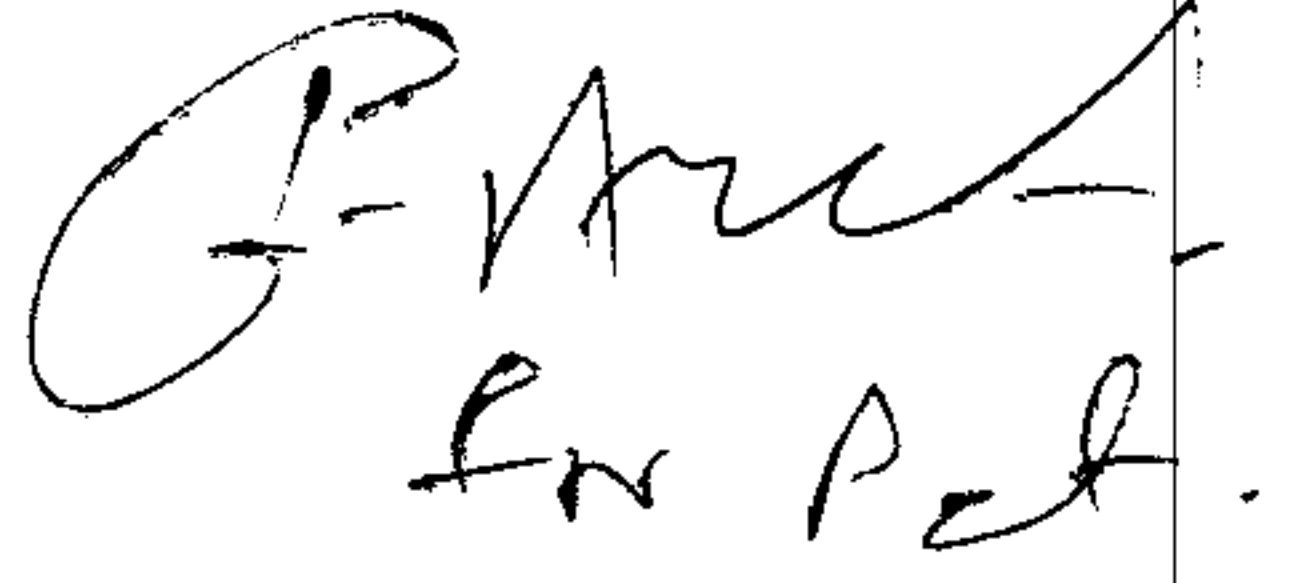
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: Akhil Kumar Mishra & Anr.
V/s.
R & R Ventures Pvt Ltd. Ors.

Section of the Companies Act: Section 241-242-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Pathik Acharya	Adv		 for Pet.
2.				

ORDER

Learned Advocate Mr. Pathik Acharya i/b Learned PCS Ms. Anmol Jha present for Petitioner. None present for Respondents.

At request of learned Counsel for petitioner.

List the matter on 28.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 16th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL